

Statement—II*Details of Central Assistance provided for sports-related Project*

s. No.	Name of the Project	Distt.	Amount (Rs. in Lacs) Sanctioned
			1995-96
1.	Basketball Court at Govt. High School, Tal	Hamirpur	0.89375
2.	Basketball Court at Govt. High School, Maharal	do	0.89375
3.	Basketball Court at Govt. High School, Hamirpur	do	0.89375
4.	Basketball Court at Govt. High School, Jungle	do	0.89375
5.	Basketball Court at Govt. High School Jalari	do	0.89375
6.	Basketball Court at G.A.V. Sr. Sec. School, Kangra	Kangra	0.90
7.	Football ground at Sacred Heart High School Sidhapur.	do	1.24
8.	Swimming Pool at : Bhuli	Mandi	30.00
9.	Outdoor Stadium at Junga.	Shimla	8.32
			1996-97 NIL
			1997-98
1.	Mini Stadium at 1 Kotli	Mandi	2.24

Conversion of Arunachal University as Central University

557. SHRI NABAM REBIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any proposal has been received from the Arunachal Pradesh Government for conversion of Arunachal University into a Central University;

(b) whether such conversion would help in overcoming the present financial constraints of the said university; and

(c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c)

A proposal for conversion of Arunachal University as a Central University was received from the Government of Arunachal Pradesh. The Government is not considering the proposal of conversion of the existing University into a Central University.

Allocations Mid-day Meal programme

558. DR. MANMOHAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the year-wise and State-wise allocation for the mid-day meal programme for primary school children launched in 1995-96; and

(b) whether Government have conducted any assessment of the impact of this programme on school enrolment and retention in school?

THE MINISTER OF HUMAN
RESOURCE DEVELOPMENT
(DR. MURLI MANOHAR JOSHI): (a)
Statement of allocation of foodgrains

during 1995-96 to 1998-99 is attached.
(See below)

(b) As the programme has been extended to all blocks and urban areas in the country in the year 1997-98, it has not been possible to conduct any formal review or evaluation of the scheme so far.

Statement

S.N o	State/UTs	1995-96 Allocated	1996-97 Allocated	(in MTs) 1997-98 1998-99 Allocated Allocated	
1	2	3	4	5	6
1.	Andhra Pradesh	63664.22	147415.00	217229.00	228543.70
2.	Arunachal Pradesh	2126.69	2908.00	2908.00	4530.90
3.	Assam	44115.93	62815.00	70042.00	70041.70
4.	Bihar	61214.46	183767.00	241412.00	280596.90
5.	Goa	66.20	105.00	2973.00	2513.50
6.	Gujarat	31532.83	42088.00	107481.00	88117.40
7.	Haryana	10342.78	35172.00	51634.00	53305.10
8.	Himachal Pradesh	3549.47	9117.00	19742.00	20826.00
9.	Jammu & Kashmir	7520.64	14889.00	18611.00	18610.90
10.	Karnataka	65588.23	111053.00	164604.00	169758.90
11.	Kerala	5127.59	7550.00	62797.00	48022.90
12.	Madhya Pradesh	81238.75	178317.00	221545.00	220669.09
13.	Maharashtra	84478.61	128932.00	251552.00	288718.30
14.	Manipur	2361.80	4129.00	6499.00	7637.60
15.	Meghalaya	4918.07	6557.00	8691.00	9614.90
16.	Mizoram	2030.92	2902.00	2899.00	2918.50
17.	Nagaland	2190.05	2920.00	2920.00	2920.10
18.	Orissa	25992.95	53297.00	96105.00	80087.10
19.	Punjab	11150.98	16359.00	52992.00	52991.90
20.	Rajasthasthan	62096.93	109096.00	123594.00	166045.90
21.	Sikkim	1397.75	1864.00	1864.00	2549.60
22.	Tamil Nadu	18929.17	27915.00	163848.00	118735.50
23.	Tripura	8085.94	11371.00	14012.00	14575.70
24.	Uttar Pradesh	57179.20	297289.00	393891.00	457857.00

S.No	State/UTs	1995-96	1996-97	(in MTs) 1997-98	1998-99
		Allocated	Allocated	Allocated	Allocated
1	2	3	4	5	6
25.	West Bengal	39996.73	109134.00	235206.00	263596.70
26.	A & N Island	122.03	165.00	1211.00	1106.00
27.	Chandigarh	1457.35	1943.00	585.00	10000.00
28.	D & N Haveli	399.98	734.00	594.00	662.90
29.	Daman & Diu	169.07	245.00	430.00	446.00
30.	Delhi	13500.00	14400.00	28150.00	18100.80
31.	Lakshadweep	124.41	264.00	264.00	—
32.	Pondicheery	677.42	940.00	1351.00	1319.40
	INDIA	713347.15	1585652.00	2567636.00	2705420.89

**Feasibility of making
Elementary Education a fundamental
right**

559. SHRI GURUDAS DASGUPTA:
SHRI JALALUDIN ANSARI:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT be pleased
to state:

(i) whether the expert group appointed
to assess the financial feasibility of making
elementary education a fundamental right
chaired by JNU economist Mr. Tapas
Majumdar, has submitted its report; and

(b) if so, the findings and
recommendation made by the said group
and Government's reaction thereto?

THE MINISTER OF HUMAN
RESOURCE DEVELOPMENT (DR.
MURLI MANOHAR JOSHI): (a) The
Department constituted a Group of Experts
in June, 1997 to examine the financial
requirements of States/UTs for achieving
the goal of Universalisation of Elementary
Education, to suggest measures for
mobilizing additional resources and to
determine suitable sharing arrangements
between the Centre

and States. The Group chaired by Prof.
Tapas Majumdar have submitted its report
to the Department recently.

(b) The major findings and
recommendations of the Group include:

- (i) Requirement of an additional
estimated amount of Rs. 1,36,822
crore over a period of ten years to
achieve the goal of Universalisation
of Elementary Education.
- (ii) Enhancement of Government
allocations for Education to 6% of
GDP assuming an annual growth rate
of 5% in real terms over this period.
- (iii) Provision of additional resources
for achieving Universalisation of
Elementary Education through
augmentation of tax revenues,
increase in non-tax revenues and
restructuring of Government
expenditure in favour of education.

Government's response would follow a
detailed examination of the report.